

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA

UNSTARRED QUESTION NO. 2105
ANSWERED ON- 11.03.2026

**FACULTY APPOINTMENTS BEYOND RESERVATION QUOTA IN DELHI
UNIVERSITY**

2105 Shri Debashish Samantaray:

Will the Minister of *EDUCATION* be pleased to state:

- (a) the total number of faculty members appointed in the University of Delhi during the last five years;
- (b) category-wise details of these appointments, including SC, ST, OBC, EWS and General;
- (c) the number of faculty members, if any, appointed beyond the prescribed reservation quota in each category;
- (d) whether such appointments, if made, are in conformity with the guidelines issued by the University Grants Commission; and
- (e) the steps taken to ensure strict adherence to the reservation policy in faculty recruitment in Central Universities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)

(a) to (e): University of Delhi is a statutory autonomous organization established under an Act of Parliament and governed by the Delhi University Act, 1922 and the Statutes and the Ordinances made thereunder. Occurring of vacancies and filling thereof is a continuous process. The vacancies arise due to promotion, retirement, resignation and additional requirements on account of enhanced students' strength etc. Ministry of Education and University Grants Commission (UGC) regularly monitor the institutions for filling the vacant posts. From September 2022, all Central Universities have undertaken recruitment drive in mission mode to fill the vacancies. Till 24.01.2026, University of Delhi has filled more than 445 teaching positions including 65 SC, 21 ST, 128 OBC and 28 EWS. The UGC launched a unified recruitment portal i.e. CU-Chayan on 02.05.2023 to provide a common platform for listing of vacancies/ advertisements/ jobs across all Central Universities. The Central Universities have also been instructed to publish rolling advertisements on their websites throughout the year to address the difficulties faced in getting eligible candidates. Further, the mandatory condition of PhD for Assistant Professor has also been relaxed.

The Central Educational Institutions (Reservation in Teachers Cadre) Act, 2019 has been notified on 09.07.2019 which provides for reservation of posts in direct recruitment for persons belonging to Scheduled Castes, Scheduled Tribes, Other Backward Classes and Economically Weaker

Sections in the Teacher's Cadre of Central Educational Institutions established, maintained, or aided by the Central Government. This Act removes the difficulty regarding the reservation of posts in appointment by treating University/Central Educational Institution as a unit for the purpose of reservation instead of individual departments. Further, by this Act from the year 2019, reservation was provided to Other Backward Class (OBC) in recruitment in Associate Professor and Professor level. Earlier reservation to OBC was only in Assistant Professor level. Posts reserved for a particular category can only be filled by eligible persons of that particular category; any unfilled post belonging to any of the reserved category will continue to be readvertised as backlog vacancies in that particular reserved category in next cycle(s) of recruitment, until filled. The reservation for Scheduled Caste, Scheduled Tribe, Other Backward Classes & Economic Weaker Section is provided in recruitment in University of Delhi to the extent of 15%, 7.5%, 27% and 10% respectively. Government, in exercise of the powers vested under Section 20(1) of the UGC Act, 1956, has directed the UGC to ensure effective implementation of the reservation policy in the Central Universities except in minority institutions under article 30(1) of the Constitution. Accordingly, the UGC has regularly directed all the Central Universities to follow the reservation policy of Government of India.
